NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 91/(MAH)/2015 I/A No. 54/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

M/s. Northbridge Consulting Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

No. NAME DESIGNATION SIGNATURE

1' Ms. Chaitrika Patki Adv. for

1/b Vidhii Partners Petitiones Nos. 182 Chaithera

Order

I.A. 54 of 2016

IN

C.P. No. 91/397-398/CLB/MAH/2015

- 1. Although a notice of mentioning has been served on the Petitioner, however, no one appeared from the side of the Applicant/Respondent in all three applications.
- 2. It is very strange that after making motion through requisite applications and after serving a notice of mention no one is present from the side of Applicant.
- 3. Under circumstances matter is adjourned Sine Die.

Sd/-

Shri M.K. Shrawat Dated: 22.09.2016

Member (Judicial)